## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 76/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 362/2017 With CA 262/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

AR Printing & Packaging (India) Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. HAVIN RAHLEIA

ADV. PETITIONIR

NAUJH KPAHMA

Learned Advocate Mr. Navin Pahwa present for Petitioner.

It is pointed out by the learned Counsel for petitioner that there is no specific direction/ observation regarding secured creditors of the Transferor company in the order of Hon'ble high Court in CA 262/2016 dated 09.06.2016.

At request of petitioner counsel to obtain that very clarification from the Hon'ble High Court, list the matter on 12.07.2017.

Dated this the 31st day of May, 2017.